

BUSINESS ADVISORY COMMITTEE

(Eleventh Lok Sabha)

SEVENTH REPORT

(Presented on 27-11-1996)

The Business Advisory Committee held a sitting on Tuesday, the 26th November, 1996.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- (1) The Delhi Development (Amendment) Bill, 1996. 2 hours
(*Consideration and passing*)
- (2) The Maulana Azad National Urdu University Bill, 1995, after it has been passed by Rajya Sabha. 2 hours
(*Consideration and passing*)
- (3) The Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Bill, 1995, after it has been passed by Rajya Sabha. 2 hours
(*Consideration and passing*)

3. Re-considering the earlier decision of the House, the Committee also recommend that the following items may now be taken up for discussion on the dates shown against each:—

- (1) Calling Attention regarding mid-air collision between Saudi Arabian Airlines Boeing 747 and Kazakhstan Airlines IL-76 aircraft on 12 November, 1996 near Charkhi-Dadri in Haryana. Wednesday, the 27th November, 1996.
- (2) Discussion under Rule 193 regarding drought situation in Orissa. 2 hours
- (3) Calling Attention on the situation arising out of dengue fever in Delhi, Haryana and other parts of the country. Thursday, the 28th November, 1996.

NEW DELHI,
November 26, 1996
Agrahayana 5, 1918 (Saka)

PURNO A. SANGMA,
Chairman,
Business Advisory Committee.